

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA

UNSTARRED QUESTION NO. 2742

TO BE ANSWERED ON THE 04/08/2026

Review of Organic Farming

2742. SHRI RAJESH RANJAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of budgetary allocation, actual expenditure and the number of farmers benefited under natural farming schemes during the last three years, State-wise and whether farmers are being compelled to practise organic farming, while reducing chemical fertilizer subsidies, without providing adequate training, marketing facilities and compensation;
- (b) whether it is a fact that the organic certification process is complex, expensive and out of reach for small and marginal farmers, thereby making them dependent on large corporations and middlemen, if so, the details thereof;
- (c) whether any separate Minimum Support Price (MSP) or assured procurement mechanism is in place for organic products and if not, the manner in which farmers may get a fair price for their produce, if so, the details thereof; and
- (d) the concrete action plan being formulated by the Government to strengthen training, certification and marketing facilities for organic farming in backward agricultural regions including Bihar?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (d): The Union Cabinet approved the National Mission on Natural Farming (NMNF) on 25th November 2024 as a centrally sponsored scheme. Details of budget, expenditure and number of farmers benefited during 2024-25 and 2025-26, State-wise is given at **Annexure-I**.

Farmers are encouraged to practise natural farming in clusters, with each farmer taking it up in 1 acre. Under NMNF, there is a provision for an Output Based Incentive of ₹4000/- per acre, per year to a farmer for 2 years (up to 1 acre per farmer). The incentive is for farmers to

practice Natural Farming, to train more farmers, upkeep of livestock, preparation of natural farming inputs or purchase of inputs from Bio-input Resource Centers (BRCs) etc.

The Government is implementing two schemes to promote organic farming namely Paramparagat Krishi Vikas Yojana (PKVY), which is implemented in all States and Union Territories (UTs) and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER), which is implemented in the North Eastern States. Both schemes stress on end-to-end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing.

Government has initiated Organic Certification to help small farmers reap these benefits, making farming systems more sustainable, prosperous, and profitable. Participatory Guarantee System (PGS-India) organic certification being implemented by Ministry of Agriculture and farmers' Welfare. PGS-India organic certification system is a simplified, training led, low-cost, peer-reviewed certification tailored for smallholder farmers. PGS ensures transparency, participation, traceability and enable farmers in group to link with market. So far 16.35 lakh ha area has been certified benefitting 24.14 lakh farmers under PGS-India Certification Programme. Till now more than 500 brands have been developed for organic farming under PGS-India, which have received good and stable prices in the market. The prominent brands developed under PGS-India Organic Certification programme include Pure & Sure (Bengaluru), Swadesham Organics (Uttar Pradesh), Organic Himachal, Organic Jharkhand, Kerala Organic, Sahaja Aharam (Hyderabad), Tamil Nadu Organic Products, Aadim Organic (Dantewada), Organic Uttarakhand, Namami Gange Jaivik Kashi etc.

National Programme for Organic Production (NPOP) which is a third-party Certification for organic products is managed by Agricultural and Processed Food Products Export Development Authority (APEDA) (Ministry of Commerce and Industry) for export and large-scale domestic production. Till 2025-26, 39.68 lakhs ha land certified under NPOP Organic Certification. The prominent brands developed under National Programme for Organic Production (NPOP) certification includes, Mantra Organic, Organic India, Natureland Organics, Morarka, etc.

Under MOVCDNER, all 8 North East states have developed their own organic product brands namely Organic Arunachal (Arunachal Pradesh), Organic Manipur (Manipur), Mission Organic Mizoram (Mizoram), Naga Organic (Nagaland), Sikkim Organic (Sikkim), Megha (Meghalaya) and Tripura Organic (Tripura), Asoma (Assam) which are used on its organic products for marketing.

National Cooperative Organics Limited (NCOL) under the Ministry of Cooperation, is engaged in promoting certified organic farming through procurement, processing, branding and marketing of certified organic produce under the "Bharat Organics" brand. NCOL has signed Memoranda of Understanding (MoUs) with State Nodal Agencies in 28 States/UTs and enrolled 14,550 cooperative societies as its members. NCOL has launched more than 28 certified organic products, including wheat flour, rice, pulses, jaggery, brown sugar, khandsari sugar, dry fruits, honey, ghee and apple cider vinegar. These products are marketed through a network of retail and e-commerce platforms, including Safal (Mother Dairy), National Cooperative Consumers' Federation of India Limited (NCCF), National Agricultural Cooperative Marketing Federation of India Limited (NAFED) outlets, Amazon, Zepto, Swiggy Instamart, Reliance Retail, BigBasket and other channels. NCOL has achieved sales of approximately ₹40 crore through marketing of certified organic produce.

So far 18.93 lakh hectares area has been covered and 33.63 lakh farmers benefited under PKVY. Since certified Natural or Organic farming produce command high prices in the market, separate MSP has not been proposed. In Bihar, so far 31783.27 hectares area covered under PKVY and 54449 farmers brought under PGS-India Certification Programme.

Annexure-I

State/UT wise Budget release, Expenditure and number of Farmers benefitted during 2024-25 and 2025-26 under National Mission on Natural Farming (NMNF)

(Rs. in Lakh)

S. No.	State/UT	Budget Released	Expenditure	Number of Farmers Benefitted
1	Andaman & Nicobar Islands	17.48	6.89	250
2	Andhra Pradesh	12298.655	11957.17	650163
3	Arunachal Pradesh	831.44	831.43	2982
4	Assam	242.18	225.74	3721
5	Bihar	1241.368	1086.75	50065
6	Chhattisgarh	2619.059	2041.22	57590
7	Delhi	27.26	0.73	375
9	Goa	43.817	5.36	1623
10	Gujarat	3640.48	2086.86	117108
11	Haryana	531.92	58.99	11288
12	Himachal Pradesh	3602.057	3448.67	62003
13	Jammu & Kashmir	1380.98	1112.44	19791
14	Jharkhand	249.31	215.89	11562
15	Karnataka	4377.96	3680.44	124332
16	Kerala	558.02	438.01	16700
17	Ladakh	37.79	26.57	621
18	Madhya Pradesh	6323.46	4966.35	167661
19	Maharashtra	7200.93	7077.74	143707
20	Manipur	660.12	325.56	9077
21	Meghalaya	345.96	232.90	7017
22	Mizoram	890.35	890.23	13503
23	Nagaland	950.8545	925.16	7998
24	Odisha	1325.25	1125.74	60422
25	Puducherry	46.86	27.81	772
26	Punjab	269.22	148.37	5295
27	Rajasthan	6992.898	5030.87	212346
28	Tamil Nadu	388.37	381.94	6072
29	Telangana	761.515	492.71	61205
30	Tripura	919.145	857.24	13643
31	Uttar Pradesh	7310.5775	5685.19	230733
32	Uttarakhand	809.745	793.57	23032
	TOTAL	66895.041	56184.56	2092657
